

पुनर्वास तथा अस्तित्व-कार्य मंत्री के समा-सचिव (श्री पू० शो० नात्कर) : (क) तथा (ख) जानकारी उपलब्ध नहीं है और विभाजन के दस साल बाद इसे एकत्रित करने में जितना समय और मेहनत लगेगी, उस के बराबर प्राप्त होने वाला परिणाम नहीं होगा ।

दिल्ली की कपड़ा मिलें

३८७. श्री रा० क० वर्मा : क्या भ्रम और नियोजन मंत्री यह बताने की कृपा करेंगे कि दिल्ली की कौन कौन सी कपड़ा मिलों में २ अक्टूबर, १९५७ को महात्मा गांधी के जन्म दिन के उपलक्ष्य में श्रमिकों को छुट्टी दी गई थी ?

भ्रम उपायमंत्री (श्री बाबु अत्रे) : दि देहली कलाय मिल्स ।

Employment Exchanges

388. **Shri Assar:** Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any arrangement in Employment Exchange offices to register persons who wish to serve in any part of India;

(b) whether there is any arrangement in Employment Exchange Offices for the persons who wish to serve in the Andaman and Nicobar Islands; and

(c) if not, whether Government will consider opening a Central Employment Exchange for such services?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Yes.

(c) Does not arise.

Land Reform Panel

389. **Shri T. K. Chaudhuri:** Will the Minister of Planning be pleased to state:

(a) the name of the State or States where the recommendations of the

Panel on Land Reforms have been given effect to; and

(b) the name of the State or States where no legislation for the abolition of feudal or private land lordism or the system of intermediaries between the State and the tenant cultivators have yet been introduced?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A statement is placed on the Table of the Lok Sabha. [Placed in Library. See No. LT-376/57.]

Indians in Ceylon

390. **Shri Shivananjappa:** Will the Prime Minister be pleased to state:

(a) whether the Labour Minister of Ceylon recently announced a new scheme to implement Government's Ceylonisation Policy on Estates; and

(b) if so, whether this new policy affects the surplus Indian immigrant labour?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The Government of Ceylon have assured the Indian High Commissioner in Ceylon that their intention is not to disturb anyone already employed, but only to ensure that new vacancies or new jobs are shared, particularly, those in entirely new areas that are to be opened up and put under tea, under expansion schemes already contemplated.

Allocation to Himachal Pradesh for the Second Five Year Plan

391. **Dr. Y. S. Parmar:** Will the Minister of Planning be pleased to state:

(a) the total amount sanctioned for Himachal Pradesh towards planned expenditure under the Second Five Year Plan for 1956-57 and 1957-58 and the amount spent towards the plan in 1956-57 and in 1957 upto 31st August

(b) whether it is a fact that the progress of the Plan in Himachal Pradesh is according to schedule; and

(c) if not, what steps Government propose to take to accelerate it?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). Against the Five year outlay of Rs. 1472.53 lakhs, and amount of Rs. 288.90 lakhs was budgetted for 1956-57 and a provision of Rs. 321.30 lakhs made for 1957-58. Details of expenditure incurred are not yet available. A statement showing the progress of expenditure is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 6]. Further information is awaited from the Himachal Pradesh Administration.

Handloom Industry in Mysore

392. Shri T. Subramanyam: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount spent in the State of Mysore for the development of handloom industry during 1956-57; and

(b) the main items on which the expenditure was incurred; and

(c) the proposed allotment for 1957-58?

The Minister of Industry (Shri Manubhai Shah): (a) Rs. 20,97,000/- (Rs. 2,32,575/- actual for 1-4-56 to 31-1-57; anticipated for February and March 1957 Rs. 7,50,000/- and Rs. 11,14,425/- placed at disposal of State Government by Accountant General, Central Revenues.)

(b) Loans for share and working capital for bringing in weavers into the co-operative fold, loans to Apex Society for marketing and grants for purchase of looms accessories and organisational expenses:

(c) Rs. 34,22,546/-.

हथकरघे

३९३. श्री अबीरिया : क्या वाणिज्य तथा उद्योग मंत्री १५ जुलाई, १९५७ के तारांकित प्रश्न संख्या ३५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

देश में रजिस्टर्ड हथकरघों की राज्यवार संख्या कितनी है ?

उद्योग मंत्री (श्री मनुभाई शाह) :
एक विवरण सभा की मेज पर रखा जाता है। [देखिये परिशिष्ट II, अनुबन्ध सं० ७]

Employment Target under the Second Five Year Plan

**394. { Shri Kadiyan:
Shri Sureshchandra Dwivedy:**

Will the Minister of Labour and Employment be pleased to state:

(a) the targets for additional employment during the first two years of the Second Five Year Plan;

(b) whether the target fixed for 1956-57 has been achieved; and

(c) the number of persons provided additional employment during the first six months of 1957?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). No specific targets of additional employment for the first two years of the Second Five Year Plan have been fixed. Information on the points raised is not available at present.

Border Raids

395. Sardar Iqbal Singh: Will the Prime Minister be pleased to state:

(a) the number of border incidents which have occurred during the period from the 1st July to the end of 31st October, 1957 on the Indo-Pakistan borders of West Pakistan; and

(b) the extent of loss of life and property on the Indian side?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). A statement is laid on the Table of the Lok Sabha giving information about the number of incidents on the borders of Punjab and Rajasthan during the period from 1st July to 31 October, 1957 and those on the borders of Jammu & Kashmir State (including the Cease-fire line) and Kutch (Bombay) during the